

Fourteenth Loksabha

**Session : 10**

**Date : 26-02-2007**

**Participants :** Chidambaram Shri P., Sahu Shri Chandra Sekhar, Bhuria Shri Kantilal, Soz Prof Saifuddin , Meena Shri Namon Narain, Handique Shri Bijoy Krishna

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Title: Papers laid on the Table of the House by the members/Ministers.

MR. SPEAKER: Papers to be laid on the Table. Shri P. Chidambaram.

... (Interruptions)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Banking Regulation (Amendment) Ordinance, 2007, under rule 71 (2) of the Rules of Procedure and Conduct of Business in Lok Sabha. (Placed in Library, See No.

LT 5790/07)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2005-2006, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5791/07)

... (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Shri Oscar Fernandes, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5792/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

- (1) The Banking Regulation (Amendment) Ordinance, 2007 (No. 1 of 2007) promulgated by the President on the 23<sup>rd</sup> January, 2007.
- (2) The National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 (No. 2 of 2007) promulgated by the President on the 29<sup>th</sup> January, 2007.
- (3) The National Tax Tribunal (Amendment) Ordinance, 2007 (No. 3 of 2007) promulgated by the President on the 29<sup>th</sup> January, 2007.
- (4) The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 (No. 4 of 2007) promulgated by the President on the 2<sup>nd</sup> February, 2007.

(Placed in Library, See No. LT 5793/07)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांति लाल भूरिया) : अध्यक्ष महोदय, मैं आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) का.आ. 2163(अ) जो 28 दिसम्बर, 2006 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा केन्द्रीय उर्वरक समिति का गठन किया गया है जिसमें उसमें उल्लिखित चेयरमैन, सदस्य और संयोजक शामिल हैं।

(2) उर्वरक नियंत्रण (तीसरा संशोधन) आदेश, 2006 जो 28 दिसम्बर, 2006 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 2164(अ) में प्रकाशित हुआ था।

(3) का.आ. 2165(अ) जो 28 दिसम्बर, 2006 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा मैसर्स गुजरात स्टेट फर्टिलाइजर एंड केमिकल लिमिटेड द्वारा विनिर्मित किए जाने वाले अनंतिम फर्टिलाइजर यूरिया फास्फेट के संबंध में तीन वॉ की अवधि के लिए विनिर्देशन अधिसूचित किया गया है।

(Placed in Library, See No. LT 5794/07)

... (*Interruptions*)

MR. SPEAKER: Papers are being laid on the Table of the House, and you are disturbing the House. What is this going on in the House?

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5795/07)

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